

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 2

C.P. (IB)/3521(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)
(JUDICIAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER

ORDER SHEET OF HEARING (HYBRID) DATED **08.02.2024**

NAME OF THE PARTIES : **Satellite Developers Private Limited**
VS
Omkar Ventures Pvt Ltd

For FC : Adv. Simkl Purohit.

For CD : Adv. Shakeeb Shaikh

Section 7 of IBC

ORDER

Counsel for FC has tendered valid AFA for the IP. **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//JNK//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)